

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, SOUTH ZONE  
AT CHENNAI**

**OA No. 171 of 2024**

N. Malayanathan

... Petitioner

Vs.

Puducherry Coastal Zone Management Authority & Ors.

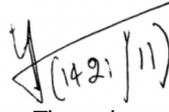
... Respondents

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<b>S.No</b>	<b>Date</b>	<b>Description</b>	<b>Pg No.</b>
1.	08.09.2023, 26.10.2023, 04.12.2023	Proceedings of Directorate of Fisheries and Fishermen Welfare bearing no. No.17/FY/PO/ICZM-CZMP/2023-24 addressed to the Department of Science, technology and Environment, Puducherry	1-3

//Certified to be True Copies of the respective originals//

Dated this the 21<sup>st</sup> Day of May, 2024 at Chennai



Through  
A.Yogeshwaran  
Counsel for the Applicant  
Ph : 9566254546  
Email : yogeshwaranadv@gmail.com

100/01

**GOVERNMENT OF PUDUCHERRY**  
**DIRECTORATE OF FISHERIES AND FISHERMEN WELFARE,**  
**FISHING HARBOUR PREMISES, THENGAITHITTU, PUDUCHERRY 605004**

No.117/FY/PO/ICZM-CZMP/2023-24

dt.08.09.2023

To

The Director,  
Department of Science, Technology and Environment,  
3<sup>rd</sup> Floor, PHB Building,  
Anna Nagar,  
Puducherry 605 005.

Sir,

Sub: Fisheries – Project Office- Preparation of the Coastal Zone Management Plan (CZMP) – Requirements of NCSCM – Particulars – Furnished – Reg.

Ref: 1. Your Letter No.666/DST&E/PCZMA/CZMP/SCI/2023/371  
dt.29.08.2023 followed by E-mail dt.30.08.2023.  
2. This Office letter of even no. dt.11.03.2022.

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Adverting to the reference cited on the subject mentioned above, I am to inform that the particulars pertains to this Department was furnished vide this office letter cited in the 2<sup>nd</sup> reference. However, the updated list of information is furnished in ANNEXURE- I for kind information.

It is further to inform that, as discussed in the consultative meeting held on 22.08.2023, this Department requested the village panchayatars of respective village through the Team Leaders of Fishery Official Team indicate their fishery activities in their respective village. Accordingly the following villages have communicated their village maps. Same are forwarded herewith for taking necessary action at your end to incorporate the same in the village maps for preparation of Draft CZMP.

S.No.	Puducherry Region	S.No	Karaikal Region
1	Vambakeerapalayamy	1	Karikulacherry ✓
2	Narambai,	2	Kottucherry medu ✓
3	Pudukuppam,	3	Vadaku Vanzur
4	Vaithikuppam	4	Pattinacherry ✓
5	Narambai	5	Akkampetai ✓
6	Veerampattinam	6	Mandapathur ✓
		7	Kalikuppam

Village maps pertains to the balance villages will be forwarded on receipt from them.

Encl: As stated.

Yours faithfully

(A. MOHAMAD ISMAIL)  
DIRECTOR

DESPATCHER

**GOVERNMENT OF PUDUCHERRY**  
**DIRECTORATE OF FISHERIES AND FISHERMEN WELFARE,**  
**FISHING HARBOUR PREMISES, THENGAIHITTU, PUDUCHERRY 605004**

No.117/FY/PO/ICZM-CZMP/2023-24

dt.26.10.2023

To

The Director,  
Department of Science, Technology and Environment  
3<sup>rd</sup> Floor, PHB Building,  
Anna Nagar,  
Puducherry - 605 005.

Sir,

Sub: Fisheries – Project Office- Preparation of the Coastal Zone Management Plan (CZMP) – Requirements of NCSCM – Particulars – Furnished – Reg.

Ref: 1. Your Letter No.666/DST&E/PCZMA/CZMP/SCI/2023/371  
dt.29.08.2023 followed by E-mail dt.30.08.2023.

2. This Office letter of even no. dt.08.09.2023.

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In continuation to the letter cited, I am to forward herewith the demarcated village maps of Karaikal and Puducherry regions for taking necessary action at your end to incorporate the same in the village maps for preparation of Draft CZMP.

Sl. No.	Puducherry Region	Sl. No.	Karaikal Region
1	Moorthikuppam Pudukuppam	1	Keezakasakudimedu, Karaikal
2	Panithittu	2	Kilingelmedu, Karaikal
3	Kurusukuppam	3	Karaikalmedu, Karaikal
4	Chinna veerampattinam	4	North vanzur, Karaikal
5	Kanagachettikullam		
6	Chinnakalpet		

Village maps pertain to the balance villages will be forwarded on receipt from them.

Yours faithfully

Encl: As stated.

18-26.10.23  
(A. MOHAMAD ISMAIL)  
DIRECTOR

26-10-23  
DESPATCHER  
of the Director of Fisheries  
PUDUCHERRY

**GOVERNMENT OF PUDUCHERRY**  
**DIRECTORATE OF FISHERIES AND FISHERMEN WELFARE,**  
**FISHING HARBOUR PREMISES, THENGAITHITTU, PUDUCHERRY 605004**

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No.117/FY/PO/ICZM-CZMP/2023-24

dt.04/12/2023

To  
The Director,  
Department of Science, Technology and Environment  
3<sup>rd</sup> Floor, PHB Building,  
Anna Nagar,  
Puducherry - 605 005.

Sir,

Sub: Fisheries - Project Office- Preparation of the Coastal Zone Management Plan (CZMP) - Requirements of NCSCM - Particulars - Furnished - Reg.

- Ref: 1. Your Letter No.666/DST&E/PCZMA/CZMP/SCI/2023/371  
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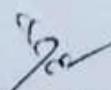
In continuation to the letter cited, I am to forward herewith the demarcated village maps of Puducherry regions for taking necessary action at your end to incorporate the same in the village maps for preparation of Draft CZMP.

Sl. No.	Puducherry Region
1	Solai nagar (South)
2	Nallavadu (North )

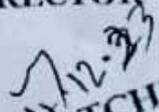
Village maps pertain to the balance villages will be forwarded on receipt from them.

Encl: As stated.

Yours faithfully

  
(A. MOHAMAD ISMAIL)  
DIRECTOR

o/c

  
DESPATCHER  
Office of the Director of Fisheries  
PUDUCHERRY